

**CENTRAL ADMINISTRATIVES TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**CP NO.168/2018  
OA NO.116/2015**

NEW DELHI THIS THE 16<sup>TH</sup> DAY OF JULY, 2018

**HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)  
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Arbind Kumar,  
S/o Sh. Nageshwar Singh  
Age 29 years, Group C  
Subject- Appointment  
Roll No.2201507717,  
R/o Vill. Gopalpur, Post-Pachrukhi  
Distt. Siwan, Bihar. ...Petitioner

(By Advocate: Mr. Rahul Sinha for Mr. Nitin Kr. Gupta)

**VERSUS**

Ashim Khurana  
Chairman,  
Staff Selection Commission,  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi-110003. ...Respondents

(By Advocate: Mr. Vaibhav Ganmat for Mr. Gyanendra Singh)

**ORDER (ORAL)**

**HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A):**

Learned proxy counsel for the respondents stated that the compliance report on their behalf has already been filed on 13.04.2018. He also drew our attention to para-3 of the compliance report by which the respondents have complied with the directions passed by the Tribunal on 12.02.2015. The result of the petitioner has already been declared and even the service for which he was found eligible has been allocated to him vide

result notice dated 15.03.2018 (Annexure R/1). The name and roll number of the petitioner is available at Serial No.9. In view of the same, the CP is closed. Notices are discharged.

2. If, however, any grievance still remains, the petitioner shall be at liberty to seek appropriate remedy, as per law.

**(S.N. Terdal)**  
**Member (J)**

**(Praveen Mahajan)**  
**Member (A)**

/jk/